

CONSTITUTION (AMENDMENT)
BILL, 1986*

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(Amendment of Article 85, etc.)

(Amendment of Article 368)

[English]

[English]

PROF. MADHU DANDAVATE
(Rajapur): I beg to move for leave to introduce a Bill further to amend the Constitution of India.

SHRI SHANTARAM NAIK (Panaji): I beg to move for leave to introduce a Bill further to amend the Constitution of India.

MR. CHAIRMAN: The question is:

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"That leave be granted to introduce a Bill further to amend the Constitution of India."

"That the leave be granted to introduce a Bill further to amend the Constitution of India."

The motion was adopted.

The motion was adopted.

PROF. MADHU DANDAVATE: I introduce the Bill.

SHRI SHANTARAM NAIK: I introduce the Bill.

FOREST (CONSERVATION)
AMENDMENT BILL 1986*

STANDARDISATION OF STYLE OF
NAMES OF CITIZENS BILL, 1986*

(Amendment of Section 2, etc.)

[English]

[English]

PROF. MADHU DANDAVATE
(Rajapur): I beg to move for leave to introduce a Bill to amend the Forest (Conservation) Act, 1980.

SHRI SHANTARAM NAIK: I beg to move for leave to introduce a Bill to provide for standardisation of style of names of citizens.

MR. CHAIRMAN: The question is:

MR. CHAIRMAN: The question is:

"That leave be granted to introduce a Bill to amend the Forest (Conservation) Act, 1980."

"That the leave be granted to introduce a Bill to provide for standardisation of style of names of citizens."

The motion was adopted.

The motion was adopted.

PROF. MADHU DANDAVATE: I introduce the Bill.

SHRI SHANTARAM NAIK: I introduce the Bill.